



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4900/2020 FIXED	PRANJAL ROY Versus THE UNION OF INDIA AND 3 ORS	MS. P BORAH MR. D GOGOI	SC, AG MR. A K DUTTA (C.G.C., R1) ASSTT.S.G.I.
	WITH			
2	WP(C)/3696/2020	KAILASH DAS AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR A BRAHMA	SC, AG MR C SARMA(CAVEATOR)
	WITH			
3	WP(C)/3719/2020 CAVT. NO. 05252020,11780000526/2020	DIJEN KALITA AND 7 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR. C P SHARMA	ASSTT.S.G.I. MR. C BARUAH FOR CAVEATOR
4	WA/173/2021	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I.
5	WP(C)/1269/2018	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
6	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	
7	WA/39/2021 FIXED	UNION OF INDIA AND 4 ORS Versus EX. CT/GD PHUKAN DEORI	MR. S C KEYAL MR. B CHAKRAVARTY ASSTT.S.G.I.	MR. R MAZUMDAR (R-1) MR H BEZBARUA MS. P K DEVI (R-1) MR H J SAIKIA (R-1) Y SULTANA (R-1)
8	WA/73/2021 FIXED	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S KUMAR ROADWAYS	MR B K SINGH MRS J BEGUM	MR. K GOGOI (R-1) MR. A R TAHBILDAR (R-1)

9	WITH WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
	WITH I.A.(Civil)/715/2021 in WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
10	WA/92/2021 B/O	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU
ORDERS				
11	I.A.(Civil)/2481/2018 WITH WA/392/2015 (D/O), in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
12	I.A.(Civil)/3215/2018 in WA/253/2018	THE STATE OF ASSAM AND ANR Versus MRS CHANDANA SONOWAL AND 4 ORS	MR. R K D CHOUDHURY SR. GA, ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE
	WITH WA/253/2018	THE STATE OF ASSAM AND ANR Versus MRS CHANDANA SONOWAL AND 4 ORS	MR. R K D CHOUDHURY SR. GA, ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE
13	I.A.(Civil)/3052/2019 WITH WA/194/2018 (D/O), E in WA/194/2018	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. B C DAS MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, ELEM. EDU SC, ELEM. EDU
	WITH I.A.(Civil)/3053/2019	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. B C DAS MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, ELEM. EDU SC, ELEM. EDU
14	I.A.(Civil)/3557/2019 CAVT. NO.0990/2019 WITH CAVT/990/2019 in WA/16006/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR D MAZUMDER MR. R MAZUMDAR	MRS. L N CHOUDHURY MR. S KHAN FOR CAVEATOR
	WITH WA/16006/2019 (Filing Number) CAVT. NO. 0990/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR D MAZUMDER MR. R MAZUMDAR	MRS. L N CHOUDHURY MR. S KHAN FOR CAVEATOR
	WITH I.A.(Civil)/16096/2019 (Filing Number)	THE STATE OF ASSAM Versus PHAGULAL PRASAD		
15	WA/212/2020 FIXED	NIKHIL CHANDRA DAS Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. R P SARMAH MS S P CHETRY	MR. B D GOSWAMI GA, AP
16	I.A.(Civil)/578/2020 in WA/422/2020	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, EDU SC, FINANCE
	WITH WA/422/2020 (Filing Number)	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS		
17	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	

18 WA/72/2021

SYED ANOWAR TAIMUR HIGH SCHOOL

MR. U K NAIR

GA, ASSAM

Versus

MR. S HAZARIKA

SC, EDU

THE STATE OF ASSAM AND 4 ORS.

19 WA/152/2021

KIZUKALA JAMIR AND 3 ORS

MR S S DEY

GA, NAGALAND

Versus

MR H K DAS

THE STATE OF NAGALAND AND 7 ORS

MR. D J KAPIL

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13)
2	WITH Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
3	WITH Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
4	WITH Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM
5	WITH Crl.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ASSAM AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM

6	WITH Crl.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, ASSAM PP, A P
7	WITH Crl.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
8	WITH Crl.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6719/2019 WITH LCR	RAHMAT ALI @ RAHAMAD ALI Versus UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7953/2019 FIXED	HABIL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD A H ANSARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/8231/2019 B/O, WITH LCR	RAHMAT ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
4	PIL/54/2021	ALL ASSAM LAW STUDENT ASSOCIATION, REP. BY ITS MEMBERS, AUROBINDO BAROI AND 28 ORS Versus THE VICE CHANCELLOR , ASSAM UNIVERSITY AND 5 ORS	MR. B K DAS M N KHAN	MR. S C KEYAL SC, ASSAM UNIVERSITY
5	PIL/55/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
6	PIL/56/2021 B/O	SRI RAJESH DUTTA Versus THE STATE OF ASSAM AND 10 ORS	MS. T SOM MR. R R KAUSHIK	GA, ASSAM
7	WP(C)/125/2021	ILA DAS Versus THE UNION OF INDIA AND 4 ORS	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/170/2021	MUSSTT REJIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/2872/2021 B/O	MD. ALAUDDIN Versus THE UNION OF INDIA AND 7 ORS	MR. S K SINGHA MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3926/2021 FIXED	MOMIN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4581/2021	HAMED ALI @ ABDUL HAMID Versus THE UNION OF INDIA AND 6 ORS	MD K RAHMAN MR. S ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4583/2021	FOIZAN Versus UNION OF INDIA AND 5 ORS.	MR. D K BAGCHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4584/2021	MD. HUSSAIN ALI @ HUSSAIN ALI @ HUSEN ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/4589/2021	UPAL UDDIN @ AKULUDDIN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/4594/2021	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4595/2021	RAHMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
17	WP(C)/5229/2016 WITH LCR	LALBHANU @ LAL BHANU BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MISS S PERBEEN	GA, ASSAM R2,3, and 4 ASSTT.S.G.I.(R1)
18	WP(C)/7935/2016 WITH LCR	SUBHASH CH. DAS Versus UNION OF INDIA and 4 ORS.	MS.T SOM MS.S KALITA MR.H DAS MS.R BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2535/2017 WITH LCR	ABDUL AZIZ @ MD. ABDUL AZIZ @ ABDUL AJIJ Versus THE UNION OF INDIA and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2548/2017 WITH LCR	AJIRAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.T MOHAMMAD	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/7229/2017 FIXED, WITH LCR 1 FILE	BABLU PAUL @ SUJIT PAUL Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/7997/2017 FIXED, WITH LCR	GYANODA SARKAR Versus THE UNION OF INDIA and 3 ORS.	MR. N SARKAR, AMICUS CURIAE MRS PARASHAR MR.B DEY MR.R DOLEY	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.

ORDERS

24	WP(C)(Suo Moto)/2/2019 FIXED, WITH LCR, WP(C)/5852/2016 (D/O) WITH	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
25	Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	PIL/38/2019 FIXED WITH	JITUL DEKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. M SMITH MR K CHOUDHURY MR. K M MAHANTA	ASSTT.S.G.I. SC, G M D A SC, GMC SC, FOREST SC, CBI
27	WP(C)/7397/2018	SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GDD SC, REVENUE
28	PIL(Suo Moto)/5/2020	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
29	PIL/79/2020	SYED SAHIDUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M K SHARMA MS. T SOM MRS M BARMAN MR H DAS MS. L ISLAM	GA, ASSAM SC, NHAI MR. K K PARASAR ASSTT.S.G.I.
30	PIL/11/2021 FIXED WITH	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
	I.A.(Civil)/1430/2021 in PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA	GA, ASSAM SC, AGRI. DEPARTMENT
31	I.A.(Civil)/1402/2021 in WP(C)/5226/2020 WITH	UTTAM CHAKRABORTY Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR. D J BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WP(C)/5226/2020	UTTAM CHAKRABORTY Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>HEARING</u>				
32	WP(C)/7452/2017 FIXED	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI MR. A M KHAN
33	WP(C)/7507/2017 FIXED, WITH LCR 1 FILE	MUSTT. TARA BANU Versus THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/6427/2019 FIXED, WITH LCR	FORIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4270/2018 B/O	M/S. DRAGON CONSUMER PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARAF MR. S S GUPTA MS D DAS	DR. B AHMED (SC, AIIDC) GA, ASSAM SC, INDUSTRIES AND COMMERCE DEPT. (R-1 TO 3)
2	WP(C)/2672/2020 B/O	MOYMUN NESSA LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE SC, REVENUE SC, FOREST SC, PCB
MOTION				
3	Cont.Cas(C)/317/2021	AMIT GOYAL Versus M S MANNIVANNAN, IAS AND ANR.	MR. A F N U MOLLAH K ZAMAN	
4	Cont.Cas(C)/320/2021	MINATI DEKA Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
5	Cont.Cas(C)/322/2021	DOOARS ASSAM UNION TEA COMPANY LTD AND 2 ORS. Versus TAPAN PHUKAN	MR. S P ROY MS S DAS MR M DEB	
6	Cont.Cas(C)/323/2021	AJIRAN BIBI Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR A K DAS	
7	Cont.Cas(C)/325/2021	JAMIR UDDIN MONDAL AND ANR Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN	
8	Cont.Cas(C)/326/2021	PINKI GHOSH Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
9	Cont.Cas(C)/327/2021	BEAUTY DAS Versus M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	

10	Cont.Cas(C)/329/2021	SADA BORGHAIN AND ANR Versus M. S MANIVANNAN , IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND MRS. B KONWAR	
11	Cont.Cas(C)/330/2021	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	
12	Cont.Cas(C)/332/2021	PREMDHAN DAS Versus ANURADHA ADHIKARI SARMA	MR B D DAS MR D KALITA MS A BHUYAN	
13	WP(C)/2224/2021	FAYZAL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
14	WP(C)/1895/2021	NORUL HASSAN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
15	WP(C)/1927/2021	FAYZAL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
16	WP(C)/2057/2021	NUR JAMAL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
17	WP(C)/2061/2021	NUR JAMAL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
18	WP(C)/2065/2021 WP(C) 1895/2020(D/O)	NORUL HASSAN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
	WITH			
19	WP(C)/2196/2021	FAYZAL HAQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	SC, PWD
20	WP(C)/2399/2021	OMAR ALI MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM
	WITH I.A.(Civil)/1376/2021 in WP(C)/2399/2021	OMAR ALI MONDOL Versus THE STATE OF ASSAM AND 4 ORS.	MRS. B GOGOI	GA, ASSAM
21	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
22	WP(C)/4449/2021 FIXED	JAYANTA KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS	MR. N N JHA MR. M BERIA	GA, ASSAM SC, APDCL
	WITH			
23	WP(C)/4399/2021	SUBENDU ROY @ SUBHENDU ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. N N JHA MR. M BERIA	SC, APDCL
24	WP(C)/4585/2021	JHARNA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
25	WP(C)/4591/2021	RABINDRA NATH MANDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/4592/2021	BOSIR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD MS. A ROY MS. P DEVI	SC, PNRD GA, ASSAM

27	WP(C)/4597/2021	M/S MAGNUM ENTERPRISES Versus THE STATE OF ASSAM AND 6 ORS	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, AGRI. DEPARTMENT
28	WP(C)/4599/2021	BHUSAN PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR K TALUKDAR	SC, FOREST
29	WP(C)/4601/2021	THE CO-OPERATIVE CITY BANK LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM
30	WP(C)/4605/2021	ANJAN KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J GOGOI	GA, ASSAM SC, REVENUE
31	WP(C)/4608/2021	JITU MONI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/3374/2019 in WP(C)/3203/2017	UNION OF INDIA AND 4 ORS Versus SUBODH DEY AND 6 ORS	DR. B N GOGOI	MR. R DUBEY
	WITH WP(C)/3203/2017	SUBODH DEY and 6 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	DR.B N GOGOI(R:y.Adv.) SC, NF RLY
<u>ADMISSION</u>				
33	WP(C)/2440/2014 FIXED (PERSONAL APPEARANCE)	JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P D CHOUDHURY MR. K K GOSWAMI MS. M PAUL	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPTT.) MS. B BHUYAN SC, PWD
34	WP(C)/5419/2015 FIXED	DINESH KALITA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
35	WP(C)/8249/2017 FIXED	M/S. BIVA BAKERS A UNIT OF BIVA FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MS.P GOSWAMI MRS.N SAIKIA MS.L BORGHAIN	DR.B AHMED MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
36	WP(C)/8862/2018 B/O	PARESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM	GA, ASSAM SC, WATER RESOURCE
37	WP(C)/4377/2019 FIXED	AMJAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
38	WP(C)/4757/2019 FIXED	M/S. JAGRATA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
39	WP(C)/4745/2020 B/O	SUMITRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE
40	WP(C)/3288/2021 B/O	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS.	MR. U K NAIR MR S DAS	GA, MIZORAM
<u>ORDERS</u>				
41	WP(C)/3063/2020 B/O	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
42	Review.Pet./72/2021 WP(C)/3393/2013 WP(C) 2070/2019 (Both Disposed),B/O	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM

43	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN MR. B GOGOI
44	I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019 WITH Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR. KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MS R B DEB MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI
45	I.A.(Civil)/1178/2021 B/O in WP(C)/475/2020 WITH WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS. SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY MS. S B CHOUDHURY	SC, AFDC MR. P SARMA, SC, AFDC SC, AFDC SR. GA, ASSAM
46	WITH WP(C)/2170/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI MR. P SARMA, SC, AFDC SC, AFDC
47	WP(C)/3561/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
HEARING				
48	WP(C)/5435/2020 B/O WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020	SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS. LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA MR. K N CHOUDHURY MR S DAS	ADDL. A.G., MIZORAM GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./145/2021 FIXED, WITH LCR 18 FILES	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR	MR. S C KEYAL	
ORDERS				
2	Crl.A./252/2018 WITH O/N, LCR 6 FILES, P.B.	SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
3	WITH Crl.A./184/2018	NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
4	I.A.(Crl.)/391/2018 WITH O/N in Crl.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR. D K DAS MR J A HASSAN MR I AHMED SC, NIA	MR. P KHATANIAR MR D DAS MRS P D KHATANIAR
	WITH Crl.A./165/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI AHETO CHOPHI	MR J A HASSAN SC, NIA	
5	I.A.(Crl.)/443/2018 LCR 5 FILES, P.B. 2 NOS. in Crl.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
	WITH Crl.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
6	CRL.A(J)/86/2019 WITH O/N, LCR 4 FILES	ASHIM BARUAH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/118/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM

8	Mat.App./5/2020 WITH LCR WITH I.A.(Civil)/452/2020 in Mat.App./5/2020	SMT. PRAJAPATI BARMAN Versus SHYAMAL BARMAN	MR. M U MONDAL MR A K AZAD MS. P PHUKAN	MR. S C BISWAS
9	CrI.A./195/2020 WITH O/N, LCR 6 FILES WITH I.A.(CrI.)/651/2017 in CrI.A./195/2020 WITH CrI.A./276/2017	SMT. PRAJAPATI BARMAN Versus SHYAMAL BARMAN SMTI NANDITA SARKAR Versus THE STATE OF ASSAM AND 2 ORS SMTI NANDITA SARKAR, Versus STATE OF ASSAM and 2 ORS,	MR. M U MONDAL MR A K AZAD MS. P PHUKAN MRA KUNDU MRA KUNDU MR. A DASGUPTA MR A KUNDU MR.A DASGUPTA MR.S CHAKRABORTY MS.B DAS MRA KUNDU	PP, ASSAM PP, ASSAM MR.H R A CHOUDHURY(Sr.Adv.)(R- 2&3) MR.I A HAZARIKA(R- 2&3) MR.A AHMEDR- 2and3 PP, ASSAM
11	CrI.A./68/2021 WITH O/N, LCR 5 FILES	UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
12	I.A.(CrI.)/236/2021 FIXED, LCR 1 FILE in CrI.A./245/2018 WITH CrI.A./245/2018 WITH I.A.(CrI.)/794/2019 in CrI.A./245/2018 WITH CrI.A./244/2018 WITH I.A.(CrI.)/16/2019 in CrI.A./244/2018 WITH CrI.A./253/2018 WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018 WITH CrI.A./261/2018	N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.) N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA) L. JITEN SINGH Versus NIA L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY ELANGBAM BOBO @ KHANGANBA Versus NIA E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY INAOCHA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA MR. N T SINGH MR. M K DUTTA MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA MR. N T SINGH MR. M K DUTTA MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./143/2021 FIXED	M/S ROSE BUILDERS Versus M/S JUVARAJ HARDWARE AND ANR	MR. A K RAY MISS T DAS	
2	Crl.Rev.P./154/2021	ABBAS ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
3	Crl.Rev.P./156/2021	BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
4	Crl.Rev.P./196/2021	AKSED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. D CHAKRABARTY MR. S ALAM	PP, ASSAM
5	Crl.Rev.P./197/2021	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
6	Crl.Rev.P./199/2021 B/O	CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
7	Crl.Pet./466/2021	MRINAL KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K JAIN MR. M KALITA MR. H GOSWAMI	PP, ASSAM
8	Crl.Pet./467/2021	SWAPNALI HAZARIKA BARUAH Versus THE STATE OF ASSAM AND ANR	Mr. A Baruah	PP, ASSAM
9	Crl.Pet./474/2021 B/O	JUNMONI DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
10	Crl.Pet./476/2021 B/O	RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM

ADMISSION

11	Crl.Pet./1196/2018 WITH LCR 1 FILE FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	MR G R A MOTTAQUEE PP, ASSAM
12	Crl.Rev.P./175/2019 WITH LCR 4 FILES, B/O	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
13	Crl.Pet./623/2019	DR. DILIP KUMAR GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. A K BHUYAN MR. R C PAUL MS. B BORA MS L DAS	MS. N CHOUDHURY (R2) MS. P PATHAK (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MR A TALUKDAR (R2) PP, ASSAM
14	Crl.Pet./411/2020 WITH LCR 1 FILE	MAZIBAR ALI @ BABUL ALI ANAD 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R ALI MR. H A AHMED MS. M KHATUN	MR M Z SHAH (R-2,3) PP, ASSAM
15	Crl.Pet./51/2021 B/O	RAKIB HUSSAIN BARBHUIYA @ RAKEEB UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MR. J N ISLAM MS. A AHMED MS A BEGUM	MR. R MAJUMDAR (R-2) PP, ASSAM
16	Crl.Rev.P./169/2021 FIXED	MOHIJOL HOQUE Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
WITH				
17	Crl.Rev.P./168/2021	MANNAN SK @ KOLI Versus THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
ORDERS				
18	Crl.Pet./975/2015 B/O	MD. ABDUL MANNAN CHOUDHURY and ANR Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.R ISLAM MDE AHMED	PP, ASSAM
19	Crl.Rev.P./303/2019 WITH LCR 2 FILES, B/O	MUKESH BORA Versus ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	
20	Crl.Pet./464/2020 WITH OFFICE NOTE	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
WITH				
	I.A.(Crl.)/86/2021 in Crl.Pet./464/2020	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
21	I.A.(Crl.)/162/2021 FIXED in Crl.Rev.P./1941/2021	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
WITH				
	Crl.Rev.P./1941/2021 (Filing Number)	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM -A	MR. B D KONWAR SR. ADV.	
22	Crl.Rev.P./176/2021	SANMANJAY BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR N K DEV NATH	PP, ASSAM
23	Crl.Pet./252/2021 WITH OFFICE NOTE, FIXED	AMINUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY	MR D. CHAKRABORTY PP, ASSAM
24	Crl.Pet./350/2021	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

25	Crl.Pet./396/2021	SMT KALPANA DUTTA GOGOI Versus THE STATE OF ASSAM AND ANR. A	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
26	Crl.Pet./447/2021	MONOWAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR HEARING	MR. N UDDIN MR. M ISLAM	MR G SAROWAR (R-2) MS. K JAIN (R-2) PP, ASSAM
27	Crl.Pet./977/2019 P/H, SCANNED COPY OF LCR, FIXED,	PANKAJ DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
28	Crl.Pet./3/2021 P/H, WITH OFFICE NOTE, LCR 1 FILE	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS MR. R RAHMAN	MR. R DE (R-2) MR A SHARMA MR. P NEOG (R-2) PP, ASSAM
29	Crl.Rev.P./360/2014 WITH LCR 8 FILES(4+4), B/O	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	MR.S C BISWAS MR.M K NATH MR.R MAZUMDAR MR. S BISWAS
	WITH Crl.M.C./737/2014 in Crl.Rev.P./360/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	
	WITH			
30	Crl.Rev.P./357/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	MR.S C BISWAS MR.R MAZUMDAR MR. S BISWAS MR.M N NATH
	WITH Crl.M.C./735/2014 in Crl.Rev.P./357/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2710/2021 B/O	DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU
2	WP(C)/3312/2021	DR. SAMPURNA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
3	WITH WP(C)/5998/2019	PALLAVI SHARMA AND 23 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
4	WP(C)/3415/2021 FIXED	DOMBER CHETRI Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	SC, ELEM. EDU SC, K A A C
5	WP(C)/3445/2021	MD. HAIDAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, ELEM. EDU GA, ASSAM SC, AG
6	WP(C)/3601/2021	ZIAUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A K AZAD	SC, ELEM. EDU
7	WP(C)/4096/2021 FIXED	NILAKSHI BHARATI AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A R BHUYAN MR I AHMED MD M RAHMAN	ASSTT.S.G.I. SC, CBSE
8	WP(C)/4349/2021 B/O	LALBIHARI RABIDAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	SC, ELEM. EDU SC, FINANCE
9	WP(C)/4406/2021	SUBHRADEEP DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4587/2021 B/O	BANI ROY AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	SC, ELEM. EDU SC, FINANCE SC, SSA

11	WP(C)/4596/2021 B/O	EUNUS ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/4603/2021 B/O	MOFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR G BORDOLOI S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/1372/2021 B/O in WP(C)/2249/2021 WITH WP(C)/2249/2021	ASHAN ALI Versus NURMAHAMMAD SARKAR AND 6 ORS. NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	MD. S ISLAM SC, EDU SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
<u>ADMISSION</u>				
14	WP(C)/2274/2019 CAVT. NO.0281/2019	ABU TALEB SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	MR. P K DAS SC, EDU FOR CAVEATOR
15	WP(C)/462/2020 B/O	MARJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MD. S ALOM MS. A BEGUM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. MD. A J ATIA MR. M H TALUKDAR MS J MARIYAM MS A H ATIA
16	WP(C)/2345/2020 B/O	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
17	WP(C)/3537/2020 B/O	SHIPRA PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG, ASSAM. MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R BORPUJARI, SC, FINANCE SC, FINANCE SC, N C HILLS SC, PWD
18	WP(C)/65/2021 B/O	FARIDA KHANAM AKANDA Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, SEC. EDU.
19	WP(C)/321/2021 B/O	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, G U
20	WP(C)/346/2021	ASIT KUMAR BHOWMIK Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR H DAS (R-7) MR. S U AHMED MS R DEKA R BORUAH (R-7) SC, BTC
21	WP(C)/1304/2021 B/O	JAYSANKAR GHOORE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM

ORDERS

22	Cont.Cas(C)/218/2019 B/O	ANIL CH. GAYAN Versus PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
23	Cont.Cas(C)/230/2019 B/O	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS. A GAYAN MR. A CHAMUAH, SC,UGC. SC. ASSAM UNIVERSITY
24	Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. Versus DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
25	I.A.(Civil)/120/2021 list again in WP(C)/1802/2017	MANASWEE GOHAIN Versus ALL ASSAM ELEMENTARY TEACHER EDUCATORS ASSOCIATION AND 3 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, APSC MR. I CHOUDHURY MR G GOSWAMI MR P NAYAK, SC, SCERT
	WITH WP(C)/1802/2017	ALL ASSAM ELEMENTARY TEACHER EDUCATORS' ASSOCIATION Versus THE STATE OF ASSAM and 4 ORS.	MS B DEVI MR.I CHOUDHURY MR.G GOSWAMI	SC, APSC MR. J PATOWARY MR. D K BAIDYA MR. D K BAIDYA SC, ELEMENTARY EDUCATION MR.P SAIKIA R-4
	WITH I.A.(Civil)/1289/2021 in WP(C)/1802/2017	ALL ASSAM ELEMENTARY TEACHER EDUCATORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR G GOSWAMI	MR. J PATOWARY
26	WP(C)/251/2021 B/O	BINODINI SINGHA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E SC, FINANCE
27	I.A.(Civil)/944/2021 WP(C)/2349/2021 (Disposed) in WP(C)/2349/2021	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	ASSTT.S.G.I. SC, CENTRAL EXCISE
28	I.A.(Civil)/1354/2021 B/O in I.A.(Civil)/1202/2021	ALL B.T.A.D. SCHOOL MOTHER TEACHERS AND ANR. Versus JISHNU BARUAH, IAS	MR. K N CHOUDHURY MR P SARMA	
29	Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. A K BHUYAN MS. B BHUYAN MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI MS. N CHOUDHURY MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR
	WITH I.A.(Civil)/895/2020 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS	MR P SARMA	
30	I.A.(Civil)/1360/2021 in WP(C)/2064/2021	DELBAR HUSSAIN SK AND ANR. Versus SHAHANUR MONDAL AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU SC, SSA

WITH
WP(C)/2064/2021

SHAHANUR MONDAL
Versus
THE STATE OF ASSAM AND 9 ORS

MR. M U MAHMUD
MR S H MAHMUD
MS R ALI
Q A AKHTAR

SC, ELEM. EDU
MR. M U MONDAL
MS. N NASRIN
MD. I H KHAN
SC, SSA

HEARING

31 WP(C)/8166/2017
B/O

ALL ASSAM NEWLY PROVINCIALISED
COLLEGE EMPLOYEES ASSOCIATION
Versus
THE STATE OF ASSAM and 2 ORS.

MR. M KHAN
MS. K DEVI
MR. U K NAIR
MR J RAHMAN
KAKALI DEVI

SC, HIGHER EDUCATION
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3343/2021 B/O	TARUN CHANDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH	GA, ASSAM
MOTION				
2	Cont.Cas(C)/311/2021	SHAHID ANSARY Versus HEMEN DAS, IAS	MR. M R KHANDAKAR	
3	Cont.Cas(C)/318/2021	MANOJ KUMAR Versus AJAY KUMAR	MR. S BARMAN MR H MEDHI	
4	Cont.Cas(C)/321/2021	AMULYA KUMAR GOSWAMI Versus PRABASON CHAKRABORTY	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA Y SULTANA	
5	Cont.Cas(C)/324/2021	SHAHID ANSARY Versus HEMEN DAS, IAS	MR. M R KHANDAKAR	
6	Cont.Cas(C)/328/2021	CHAMPALAL GORH AND 5 ORS Versus PROF SIVAJI BANDYOPADHYAY AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	
7	WP(C)/4602/2021	AMBIYA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS S SAIKIA	GA, ASSAM SC, AG SC, PWD
8	WP(C)/4606/2021	DIPALI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MS S SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION

ADMISSION

9	WP(C)/5739/2015 B/O	GAUTOM BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. B P SINHA MS. R SARKAR MS. N DAS	GA, ASSAM MRSA VERMA SC, FINANCE
10	WP(C)/3340/2019 B/O	JADAV CHANDRA SEAL Versus CENTRAL BANK OF INDIA AND 2 ORS.	MR. K R PATGIRI MR. N J KHATANIAR MRS. C DAS	SC, CENTRAL BANK OF INDIA
11	WP(C)/6258/2019 FIXED	LONI BHAGAWATI Versus THE ASSAM GOVT. MARKETING CORPORATION LTD. AND ANR.	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. P MAZUMDER MR. P MAJUMDAR MR. C. BURAGOHAJIN
12	WP(C)/6534/2019 FIXED	SARAT CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PRASAD MR D KALITA	MR. A CHAMUAH MR. S D ROY SC. TRANSPORT DEPTT.
13	WP(C)/6563/2019 FIXED	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
	WITH			
14	WP(C)/8718/2019	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
15	WP(C)/9024/2019 FIXED	PRONITA BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
16	WP(C)/9208/2019 FIXED	KAMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, HEALTH
17	WP(C)/1416/2020 B/O	PROVAT SINGHA @ PRABHAT KUMAR SINGHA Versus THE STATE OF ASSAM AND 8 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. A K PHUKAN, SC, GAD MR D NATH, GA, ASSAM
18	WP(C)/3095/2020 FIXED	SAYYED ALAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN	SC, TRANSPORT
	WITH			
19	WP(C)/924/2021	SAYYED ALAM Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, TRANSPORT
20	WP(C)/3616/2020 B/O	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
21	WP(C)/4716/2020 B/O	HEMANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE SC, FINANCE
22	WP(C)/5116/2020 B/O	NUR MOHAMMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM SC, AG
	WITH			
23	WP(C)/7422/2017	NUR MOHAMMAD Versus THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM
24	WP(C)/5484/2020 FIXED	BUBUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, FINANCE
25	WP(C)/334/2021 B/O	RABHIJEET SAIKIA Versus MANAGING DIRECTOR OF IDBI BANK AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS MR. M BORAH MR. A KHOUND	MR. M DUTTA
26	WP(C)/348/2021 B/O	MOFIQUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR D GOGOI (SC, FOREST DEPT.) SC, AG MR. P N GOSWAMI (SC, FOREST DEPT.)

27	WP(C)/518/2021 B/O	MALIN DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MR K PUJARI MS. K AKHTAR	MR B GOSWAMI (ADDL. ADVOCATE GENERAL) SC, GMC
28	WP(C)/688/2021 FIXED	SARUMAI BARUAH @ KUNJALATA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, AG (A AND E) GA, ASSAM
29	WP(C)/1390/2021 B//O	SHAKINA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
30	WP(C)/1829/2021 B/O	GOBINDA BASUMATARY Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MRS. R DEVI SC, C.G.C.
31	WP(C)/2286/2021 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM R SARMAH MR H K NATH SC, WPT AND BC
32	WP(C)/3060/2021 FIXED	ABDUL QAIYUM ANSARI Versus THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA ASSTT.S.G.I. SC, SEBA
33	WP(C)/3257/2021 FIXED	SANJAY KR JHA Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM
34	WP(C)/3310/2021 FIXED	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
35	WP(C)/3443/2021 FIXED	GO-002874M SRI PUNIL KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. D BORAH	SC, NHAI MR. K GOGOI ASSTT.S.G.I.
36	WP(C)/3695/2021 FIXED	MOLOY ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER	SC, AG SC, P H E
37	WP(C)/3900/2021 FIXED	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD
38	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	ASSTT.S.G.I.
39	WP(C)/4030/2021 FIXED	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
ORDERS				
40	Cont.Cas(C)/628/2016 B/O	DR. GOPAL CHETRI Versus SAMIR KUMAR SINHA, IAS and ORS.	MR.T J MAHANTA MR J K PARAJULI MR. S K CHAKRABORTY MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.D SAIKIA(R-2) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR. S DUTTA (SC, FOREST DEPTT.) MS. N BORDOLOI MR. A PHUKAN MRS. R B BORA
41	WP(C)/6279/2018 FIXED	MRIDUL HAZARIKA AND 5 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR. T J MAHANTA MS. A BEGUM MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. J M A CHOUDHURY (R10-R14) MR. A B T HAQUE (R10- R14) SC, HEALTH AND F W
42	Cont.Cas(C)/350/2019 B/O	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL

43	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
44	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
45	WITH Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
46	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
47	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
48	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
49	WP(C)/7488/2019 B/O	ARJENDER KUMAR Versus UNION OF INDIA AND 3 ORS.	MR. D J DAS MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
50	Cont.Cas(C)/184/2020 B/O	WASHIM AKRAM Versus KUMAR SANJAY KRISHNA, IAS AND 3 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	MR. M BHAGABATI MR. M BHAGABATI MS G BORA MS G BORA MS G BORA MS. B TALUKDAR MS. B TALUKDAR MS. B TALUKDAR MR. K PUJARI (R1)
51	Cont.Cas(C)/532/2020 FIXED	PADUM BORAH AND 3 ORS. Versus RAKESH KUMAR	MRS. P P BORAH MR. P K DAS	MR. N UPADHAYAY MR. P N GOSWAMI
52	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MS. K JAIN	MR. D BARUAH MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR. A I Ali MR A BHUYAN (R-2)
53	Cont.Cas(C)/217/2021 FIXED	NURUL HUSSAIN Versus SHRI RAVI SHANKAR PRASAD AND ANR B	MR. S BORTHAKUR MS. S KAKATI	
54	WP(C)/260/2021 FIXED	CHANDRA KANTA SINGHA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
55	WP(C)/1754/2021 B/O	SYNTHIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SATTAR MR H K BARUAH	GA, ASSAM SC, ELECTRICITY GRID CORP. SC, REVENUE
56	WP(C)/3072/2021 FIXED	AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM MR D NATH SC, PWD
HEARING				
57	WP(C)/4040/2021 P/H	DR. KANDARPA DAS Versus THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U
58	WP(C)/4632/2011 B/O	MD. SHAFIKUL ISLAM DEWAN Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	MR.M BHAGABATI ASSTT.S.G.I. MS.R DEVI C.G.S.C.

59	WP(C)/5563/2012 B/O	LATUMONI SARMA Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	GA, ASSAM
60	WP(C)/6880/2015 B/O	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	MS.N MODI(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTAR-1
61	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
62	WP(C)/2122/2019 B/O	HARI PRASAD BORA Versus THE ASSAM FINANCIAL CORPORATION AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	MR Z MUKIT MR. A SATTAR MS. T GOSWAMI,SC,AFC S CHOUDHURY SC, AFC
63	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. I CHOUDHURY (R-115, 116) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2567/2021 FIXED	AJIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
ADMISSION				
2	WP(C)/6229/2017 FIXED	INDIAN OIL CORPORATION LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS.	MR.S N SARMA MR.H K SARMA MR.K KALITA MR.S CHOUDHURY MR. N BARUAH MR.A JAHID	SC, APDCL
3	WP(C)/6307/2017 WITH OFFICE NOTE	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR.A B ROY MR. S DEKA MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
4	WP(C)/6965/2017	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
	WITH I.A.(Civil)/1143/2018 in WP(C)/6965/2017	SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
5	WP(C)/6627/2018 FIXED	ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. R R Gogoi	S N SARMA MR. P N GOSWAMI (R3) MR A SARMA MR. K P PATHAK (R3)
6	WP(C)/4332/2019 FIXED	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

7	WP(C)/5021/2019	DILIP KUMAR AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. P TALUKDAR MS NILAM DEVI	GA, ASSAM SC, REVENUE
8	WP(C)/8876/2019 FIXED	D2S INFRASTRUCTURE PVT. LTD. Versus UNION OF INDIA AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	ASSTT.S.G.I. SC, PWD
9	WP(C)/9227/2019 FIXED	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MS. K PHUKAN	MR. D. GOGOI, SC, FOREST DEPTT. SC, PWD MS. D.D. BARMAN, GA
	WITH			
10	WP(C)/3609/2017	DIGANTA MADHAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.J PATOWARI	GA, ASSAM
	WITH			
11	WP(C)/2126/2019	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, FINANCE
	WITH			
12	WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM
	WITH			
	I.A.(Civil)/1056/2020 in WP(C)/4392/2019	M/S. MACROSM BUILDERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J SARMAH	SC, PWD
	WITH			
13	WP(C)/6686/2019	DEBOJIT DEB Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
	WITH			
14	WP(C)/9236/2019	M/S. RCN CONSTRUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MS. J RONGPIPI	SC, PWD MS. D.D. BARMAN, GA
	WITH			
15	WP(C)/429/2020	JAYANTI CONTRACTORS AND ENGINEERS LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. I KALITA MR. D J DAS	SC, PWD
	WITH			
16	WP(C)/3926/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
	WITH			
17	WP(C)/4146/2020	M/S. SHASS ENGINEERS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
	WITH			
18	WP(C)/4254/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
	WITH			
19	WP(C)/4271/2020	M/S RANA CONSTRUCTION AND ENGINEER PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
	WITH			
20	WP(C)/4280/2020	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS	SC, PWD
	WITH			
21	WP(C)/1884/2021	SAMIN PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR M Z SHAH MR. H N ISLAM	SC, PWD

22	WP(C)/1474/2020 B/O	MRIDUL KANTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
23	WP(C)/2598/2020	ABDUL HEKIM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
24	WP(C)/4206/2020 B/O	AZAHAR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MR. M DEKA	MR. S K MEDHI SC, ED
25	WP(C)/4523/2020 CAVT. NO.0626/2020 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA	GA, ASSAM MR. P HAZARIKA R SARMAH MR. P K MUNIR MR. H S BORAH SC, WPT AND BC FOR CAVEATOR
26	WP(C)/4800/2020 B/O	HABIBA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR D K ROY MS. I KAKATI	GA, ASSAM MR. P N GOSWAMI SC, HEALTH
27	WP(C)/5532/2020	M/S DESNIL ENGINEERS AND ANR Versus THE SECRETARY, IBA AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, BTC
28	WP(C)/1300/2021 FIXED	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
29	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, I O C
ORDERS				
30	I.A.(Civil)/2189/2019 in WP(C)/6922/2015	ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS MS. R DEKA MS. J RONGPIPI	GA, ASSAM MS P BARMAN
	WITH WP(C)/6922/2015 CAVT. NO. 1615/2015	ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS, SR.ADV. MR.D SAIKIA MR.R BARUAH MRS R DEKA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS. J RONGPIPI	MR.P PATHAK GA, ASSAM MSS CHANGKAKATI MR.A NARZERY MS.P BARMAN FOR CAVEATOR
31	I.A.(Civil)/3071/2019 in WP(C)/6498/2003	PRABEEN KR. MASKARA AND 2 ORS Versus KAMAL SHARMA AND 66 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR P BHARADWAJ MR. T U LASKAR GA, ASSAM MR. J DEKA SC, REVENUE
	WITH WP(C)/6498/2003	ON THE DEATH OF SRI KAMAL SARMA HIS LEGAL HEIR, SRI RIJU PRASAD SARMA AND 2 ORS Versus THE STATE OF ASSAM and ORS	MR. A K BHATTACHARYYA MR. M K CHOUDHURY MR. M K CHOUDHURY MR. B M CHOUDHURY MRS. R B DEB MR. S SARMA MR. A K CHOUDHURI MR. M MAHANTA MR. A DHAR MR. T K BHUYAN MR. S K DEKA MR. J DEKA MR. P BHARDWAJ	MR. K N CHOUDHURY GA, ASSAM MR. P K DAS MR. D K MISHRA (R-5 to R15) MR. N DHAR MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MR. B K SEN MR. R BORPUJARI (SC, REVENUE DEPT.) MR. B MALAKAR MR. A T H AHMED MR. B K KASHYAP MR. R BORA MR. S CHAKRABARTY

	WITH MC/1818/2010 in WP(C)/6498/2003	SRI JOGESWAR SAIKIA Versus KAMAL SARMA and 5 ORS	B M CHOUDHURY R B DEB S CHAMARIA A K CHOUDHURI J DEKA S SARMA A K BHATTACHARJEE	GA, ASSAM D K MISHRA N DHAR B K SEN B MALAKAR A T H AHMED S CHAKRABARTY
	WITH I.A./1197/2015 in WP(C)/6498/2003	BRAJEN KALITA Versus THE STATE OF ASSAM and ORS	MR. B SARMA MR.S BARMAN	MR. S DEKA
32	WITH WP(C)/2486/2014	JYOTINDRA NARAYAN DUTTA BORUAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MR. A TALUKDAR MR. K RAJBONGSHI MR. B GOGOI MR. P NAYAK MR. A K RAI MR. A DEKA MR. R P N SINGH MR. T R ROY	GA, ASSAM MRS. D DAS BARMAN (ADDL. SR. GA, ASSAM) MS. R CHOUDHURY MR. R BORPUJARI (SC, REVENUE DEPT.) MR. D. CHAKRABORTY LEGAL SERVICE COMMITTEE MR. M K MISHRA (R-5) MS. D D BARMAN (R-2,3) MR. D S DEKA (R6.1, R6.2)
33	WP(C)/3617/2020 B/O	GANESH SHILL AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPT.)
34	MACApp./116/2021 B/O	ANICHA BEGUM AND 4 ORS. Versus THE REGIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.,	MR. S AHMED MD Y ALI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
35	Cont.Cas(C)/265/2021 FIXED	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	
36	I.A.(Civil)/302/2021 B/O in MACApp./1068/2021 WITH MACApp./1068/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1070/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. E	MS. R D MOZUMDAR	
37	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021 WITH WP(C)/983/2021	NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. E MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
38	I.A.(Civil)/1248/2021 B/O in WP(C)/3036/2021 WITH WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS. GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C GA, ASSAM MR. A SARMA (R-2,3) MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.

39	I.A.(Civil)/1328/2021 WP(C)/1966/2021 (Disposed) in WP(C)/1966/2021	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S NIT TRADERS		MR. B CHAKRABORTY
40	I.A.(Civil)/1346/2021 WP(C)/2222/2020 (Disposed), FIXED in WP(C)/2222/2020 WITH	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS Versus RUBI BORAH	MR. S P CHOUDHURY	MR. S BANIK
41	Cont.Cas(C)/223/2021	RUBI BORAH Versus TAPASH DAS,	MR. S BANIK MR A V SINGH MS. M K BROWN MR W R MEDHI	
42	I.A.(Civil)/1435/2021 in RSA/66/2019 WITH RSA/66/2019 WITH I.A.(Civil)/1035/2020 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS. FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS. FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA MR. B C DAS MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH GA, ASSAM
43	I.A.(Civil)/1436/2021 in RSA/18/2019 WITH RSA/18/2019	SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA MR. B C DAS MR D N BHATTACHARYYA	MR. N DHAR MR. T U LASKAR MR. N DHAR FOR CAVEATOR
44	WP(C)/1620/2021 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, PNRD SC, IWT
45	WP(C)/3358/2021 FIXED	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MS M DAS
46	WP(C)/3432/2021 FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND 15 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR M J QUADIR (R- 9 TO 16) MR. A M KHAN (r-10,14) MR A HAQUE (r-10,14) MR. A A MONDAL (R- 9 TO 16) MR S HUSSAIN (R- 9 TO 16)
47	WP(C)/3469/2021 FIXED	ALMA SHAHEEL AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM MR H RAHMAN MR. B DEKA (R-1) MS P AGARWAL A SWARGIARY MS S BORA ASSTT.S.G.I.
48	WP(C)/3570/2021 CAVT. NO.04972/021, FIXED	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR. R ALI FOR CAVEATOR
49	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2280/2021 B/O	MOZAMMIL HAQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
2	Bail Appln./2281/2021	SAMEJ UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
3	Bail Appln./2283/2021	ABDUL HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
4	Bail Appln./2284/2021	MD. NURUDDIN AHMED @ AHMED ALI Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
5	Bail Appln./2286/2021	SAFIK ALI Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
6	Bail Appln./2288/2021	AJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
7	Bail Appln./2289/2021	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MR. M K HASAN	PP, ASSAM
8	Bail Appln./2293/2021	MINAKSHI DAS AND ANR. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
9	Bail Appln./2295/2021	MAFIKUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM
10	Bail Appln./2297/2021	AKASH ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

MOTION

11	AB/2663/2021 FIXED	SURAJIT RAY AND 3 ORS Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
12	AB/2725/2021	VICTOR PAUL CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	PP, ASSAM
13	AB/2727/2021	MOSIA NESSA @ MAZIRAN BIBI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
14	AB/2728/2021	ASAR ALI AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
15	AB/2732/2021	SANJAY THAKURIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
16	AB/2734/2021	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
17	AB/2741/2021	RIJUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
18	AB/2747/2021	SAFIQUE AHMED LASKAR @ SAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
19	AB/2749/2021	ALAMGIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
20	AB/2750/2021	AZGAR ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
21	AB/2751/2021	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
22	AB/2754/2021	ZAHIDUL KHAN Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR MS. Z A ASADIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1927/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	GOURANGA SARKAR AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	Bail Appln./1951/2021 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
25	Bail Appln./1904/2021	JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
	WITH I.A.(CrI.)/328/2021 in Bail Appln./1904/2021	JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
26	Bail Appln./1941/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
	WITH			
27	Bail Appln./1990/2021	RAIHM ALI @ RAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
28	Bail Appln./2106/2021 FIXED	MD. RAHMAT ALI Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM

29	Bail Appln./2110/2021 B/O	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/250/2021 FIXED	ANISUL ALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
31	AB/705/2021 FIXED	KASER MALLIK Versus THE STATE OF ASSAM	MS. M MALLIK MS U DAS MRS. M BORAH	PP, ASSAM
32	AB/790/2021 FIXED	FARUK AHMED AND 4 ORS Versus THE STATE OF ASSAM	MR. K GOGOI MR. A R TAHBILDAR	PP, ASSAM
33	AB/833/2021 FIXED	ARNAB BAIRAGI Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR H BARUAH	PP, ASSAM
34	AB/916/2021 FIXED	SABINA BEGUM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
35	AB/926/2021 FIXED	MD. REKIB ALI @ MD. REKIBUDIN ALI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
36	AB/940/2021 FIXED	AHIJUL ALI @ RAHIJUL MIYA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
37	AB/946/2021 FIXED	BHUTTU ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
38	AB/966/2021 FIXED	SUBODH KUMAR Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR. K ISLAM	PP, ASSAM
39	AB/968/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
40	AB/993/2021 FIXED	MD. HABIBUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
41	AB/995/2021 FIXED	ANANTA BARUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
42	AB/1034/2021 FIXED	MD SAIF UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
43	AB/1097/2021 FIXED	MD. FAJAR ALI ALIAS FAJOR HAQUE Versus THE STATE OF ASSAM	MR H BURAGOHAIN MR. B J MUKHERJEE	PP, ASSAM
44	AB/1182/2021 WITH LCR, FIXED	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
45	AB/1220/2021 FIXED	MD. ABDUL MANNAN @ MANNAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
46	AB/1289/2021 FIXED	SANTOSH KR. MALAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. S CHUTIA MR. A KHOOND MS. B BORA	MR. M U MONDAL MS. N NASRIN MD. I H KHAN PP, ASSAM
	WITH I.A.(CrI.)/297/2021 in AB/1289/2021	MULTUFA BEGUM Versus SANTOSH KR. MALAKAR AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. A K BHUYAN PP, ASSAM

47	AB/1310/2021 FIXED	FORIZ UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
48	AB/1560/2021 FIXED	ALTAF HUSSAIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. U SAIKIA PP, ASSAM
49	AB/1613/2021 FIXED	HEMEN PATHAK Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
50	AB/1789/2021 FIXED	BHASKAR KALINDI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
51	AB/1915/2021 FIXED	CHANDAN SAIKIA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
52	AB/1927/2021 FIXED	TAIYAB ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
53	AB/2130/2021 FIXED	ANOWAR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
54	AB/2137/2021 FIXED	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
55	AB/2237/2021 FIXED	UMED ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
56	AB/2249/2021 FIXED	MD. AMIR ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
57	AB/2282/2021 FIXED	ABDUL SATTAR HUSSAIN @ SATTAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
58	AB/2318/2021 FIXED	ABHIJIT ROY AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
59	AB/2356/2021 FIXED	MEN SING TOKBI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
60	AB/2443/2021 FIXED	DEWAN TAZIM UDDIN Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
61	AB/2512/2021 FIXED	SANKAR DOLOI Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
62	AB/2532/2021 FIXED	NASIRUDDIN AHMED @ NASIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
63	AB/2646/2021 P/A, FIXED	ROBINSON KAMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM

ORDERS

64	CrI.A./124/2021 WITH LCR 4 FILES, FIXED	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(CrI.)/292/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(CrI.)/333/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2279/2021	MONI DAIMARI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
2	Bail Appln./2282/2021	CHUNU AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./2287/2021	KOBBAT ALI @ KUBBAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED	PP, ASSAM
4	Bail Appln./2290/2021	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MR. M K HASAN	PP, ASSAM
5	Bail Appln./2292/2021	AJIJUR RAHMAN Versus THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
6	Bail Appln./2294/2021	MD. JALIL ALI Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
7	Bail Appln./2300/2021	RITURAJ GOSWAMI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
<u>MOTION</u>				
8	AB/2730/2021	HARDAUL SINGH Versus THE STATE OF ASSAM	MR K HUSSAIN MS M SHARMA	PP, ASSAM SC, NCB
9	AB/2744/2021	ZIAUR RAHMAN @ ZIADUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR M SHELIM	PP, ASSAM
10	AB/2745/2021	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

11	AB/2748/2021	NIPUL DEKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
12	AB/2752/2021	SIDDIQUE ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
13	AB/2753/2021	HALIMA KHATUN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<u>ADMISSION</u>				
14	CrI.A./140/2021	SRIMAN DEV SARMA Versus THE STATE OF ASSAM AND ANR.	MR R SINGHA MR J BORAH	PP, ASSAM
	WITH I.A.(CrI.)/339/2021 in CrI.A./140/2021	SRIMAN DEV SARMA Versus THE STATE OF ASSAM AND ANR.	MR R SINGHA MR J BORAH	PP, ASSAM
15	CrI.A./142/2021	MD. RAFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
	WITH I.A.(CrI.)/345/2021 in CrI.A./142/2021	MD. RAFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
16	CrI.A./143/2021	JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
	WITH I.A.(CrI.)/349/2021 in CrI.A./143/2021	JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1722/2021 SCANNED COPY OF CASE RECORD	RANJIT GOWALA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
18	Bail Appln./1772/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MD. ABDUL ALI @ BADSA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
19	Bail Appln./1902/2021	MD. AITUL ALI Versus THE STATE OF ASSAM	MR. P P BARUAH MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/2388/2020 P/H, FIXED	WAHIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
21	AB/247/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
22	AB/453/2021 FIXED	MANIK SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	MR. P N GOSWAMI, SC FOREST AND ENVIRONMENTAL DEPARTMENT PP, ASSAM
23	AB/1007/2021 FIXED	KRISHNA DAS @ RANJIT DAS AND 7 ORS Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
24	AB/1118/2021 FIXED	MD. MUSHADIK LATIF AND 2 ORS Versus THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
25	AB/1126/2021 FIXED	RAHMAN ALI Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM

26	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
27	AB/1390/2021 FIXED	DIGANTA DEKA Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
28	AB/1974/2021 FIXED	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM
29	AB/1976/2021	ARIF AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	AB/2221/2021 FIXED	RAHIM BADSHA Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
31	AB/2494/2021 FIXED	TIRTHANKAR MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
32	AB/2498/2021 FIXED	AJIBAR @ AZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS L CHOUDHURY	PP, ASSAM
33	AB/2509/2021	RUPAK MALAKAR @ RANA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
34	AB/2582/2021 FIXED	ARUP DEKA @ PINKU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<u>ORDERS</u>				
35	Tr.P.(CrI.)/36/2019	SAPTARSHIBRATA ROY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. M K BORAH MR D MAHANTA MR. A BHATTACHARJEE MS. K TALUKDAR	MR F U BARBHUIYA MS S DAS PP, ASSAM
36	CrI.L.P./16/2021 in CrI.A./4696/2021 WITH CrI.A./4696/2021 (Filing Number)	MANASH GOGOI Versus RAJEN BORA MANASH GOGOI Versus RAJEN BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH MR. A R SHOME	
37	CrI.A./128/2021 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/301/2021 in CrI.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR. FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM PP, ASSAM
38	CrI.A./129/2021 WITH OFFICE NOTE, FIXED	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.	S I AKAND MR. M A MONDAL	PP, ASSAM
39	I.A.(CrI.)/160/2021 CRL.PET. 233-2017(D/O) in CrI.Pet./233/2017 WITH I.A.(CrI.)/161/2021	LALTHLIRLIEN DARNGAWN Versus THE STATE OF ASSAM AND ANR. LALTHLIRLIEN DARNGAWN Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K KALITA MR. K KALITA	MR. P N GOSWAMI PP, ASSAM MR. P N GOSWAMI PP, ASSAM

HEARING

40	MFA/122/2011 WITH LCR	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LIMITED,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
41	W.P.(CrI.)/13/2019	DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH			
42	W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH			
43	W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
44	I.A.(CrI.)/272/2021 WITH LCR 3 FILES, FIXED in CrI.A./119/2021 WITH CrI.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
	WITH			
45	I.A.(CrI.)/273/2021 WITH LCR 3 FILES, FIXED in CrI.A./120/2021 WITH CrI.A./120/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MD A S AHMED MS F INTAZ MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM SC, CUSTOMS MR D CHAKRABORTY PP, ASSAM
	WITH			
		PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN, IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4562/2015 FIXED	MRS. NILIMA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	MR. M BISWAS MR. A BARUAH MR. J P MORE MR.B AHMEDR1and2 MRJ CHUTIA(R3-5) SC, K A A C SC, IRRIGATION
2	WP(C)/2770/2016	ANIL SINGH and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.R GOSWAMI MR.N J KHATANIAR MR.I KALITA	GA, ASSAM MR.B D GOSWAMI R-5 SC, APDCL MR.H DEKA(R-5)
3	WP(C)/4416/2016 FIXED	ANANDA DEKA Versus THE STATE OF ASSAM and 6 ORS.	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	SC, AG MR D DEKA (R6,7) MR N J KUMAR (R6,7) SC, HEALTH
4	WP(C)/7804/2017 FIXED	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
5	WP(C)/5476/2018	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
6	WP(C)/25/2019	TARABANU BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELM	GA, ASSAM SC, AG MR. H A AHMED (R8) SC, A S T C

7	WP(C)/509/2019 FIXED	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
	WITH			
8	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH			
9	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
10	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
11	WP(C)/5411/2019 WITH LCR	PARTHA KUMAR PAUL Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC
12	WP(C)/7355/2019 FIXED	DURGESWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/7399/2019 FIXED	YOUSUF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/7908/2019	DEBEN HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. P TALUKDAR MS. NILAM DEVI	MR. S S ROY (GA, ASSAM, (R-1 to R-5))
15	WP(C)/1618/2020	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, HEALTH
16	WP(C)/1623/2020	NILKAMAL ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	GA, ASSAM SC, PWD
17	WP(C)/1645/2020	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	GA, ASSAM SC, PWD SC. BTC
18	WP(C)/1648/2020	RAITUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	GA, ASSAM SC, PWD
	WITH			
19	WP(C)/1616/2020	GANESH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	GA, ASSAM MR D NATH SC, PWD
20	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU
	WITH			
21	WP(C)/1495/2020	ABDUL MANAF Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU
22	WP(C)/4588/2020	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	
23	WP(C)/5345/2020	JILIMAI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MUNIR MR. J PAWE	SC, ELEM. EDU SC, AG
24	WP(C)/5447/2020	ANUP PATGIRI Versus THE DEPUTY SECRETARY, BRAHMAPUTRA BOARD AND 4 ORS	MR. N K KALITA	MR. S C KEYAL(SC,B BOARD) MRS S BARUAH

25	WP(C)/252/2021 B/O	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
26	WP(C)/1514/2021 B/O	ABU BOKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MS N HASAN	GA, ASSAM MR. A SATTAR SC, AG S CHOUDHURY SC, FOREST SC, FINANCE
27	WP(C)/3231/2021	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	MR. M K DAS SC, ONGC
28	WP(C)/3315/2021	CHANKAN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DHAR MD F FARIDI	GA, ASSAM MR. D A KAIYUM (R5) MR. K RAJBONGSHI (R5)
ORDERS				
29	WP(C)/1899/2014 BY SLIP	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
WITH				
30	WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS Versus THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
WITH I.A./1436/2015 in WP(C)/2635/2013				
WITH				
31	WP(C)/23/2014	NARAYAN DAS and ORS. Versus ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
WITH				
31	WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS Versus THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
WITH				
32	WP(C)/3848/2021	NITUMONI DEVI AND 25 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
33	Cont.Cas(C)/48/2019	RANJIT BHARALI Versus PALIT KR. BORAH AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. B D KONWAR SR. ADV. MR. N J GOGOI MR K BROOK
34	Cont.Cas(C)/272/2020	UMA KANTA GOGOI Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA
35	I.A.(Civil)/1373/2021 in Cont.Cas(C)/267/2020	DR. ANINDYA SUNDAR BAISYA Versus ANURAG GOEL, IAS	MR. A DHAR	
WITH Cont.Cas(C)/267/2020				
		ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA	MR. A DHAR MISS S ROY MD F FARIDI	MR. D SAIKIA MR. B GOGOI MR A CHALIHA

HEARING

36	WP(C)/997/2010 FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
37	WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
38	WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
39	WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
40	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021